MRUGESH TRADING LIMITED Corporate Identification Number: L74999MH1984PLC034746 Registered Office - 252, Swantraveer Savarkar Rashtriya Smarak, Veer Savarkarmarg, Next to Mayer Banglow, Shivaji Park, Mumbai - 400028 Tel: 91-24459204, Email - roc@rajdarbarrealty.com, Website: www.mrugeshtrading.com Recommendations of the Committee of Independent Directors ("IDC") on the Open Offer to the Public Shareholders of Mrugesh Trading Limited ("Target Company") under Regulation 26(7) of SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 and subsequent amendments thereto ["SEBI (SAST) Regulations, 2011"/ "Regulations"] Date December 08, 2021 Name of the Target Company ("TC") 2 Mrugesh Trading Limited 3 Details of the Offer pertaining The Offer is being made by the Acquirer in terms of Regulation 3(1) and 4 and other applicable provisions as sequential under SEBI (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 Shares and Takeovers) Regulations, 2011 for acquisition of upto 62,800 (Sixty Two Thousand Eight Hundred) Equity Shares of INR 10/- (Rupees Ten Only) each representing 25.63% of the Equity Share Capital of the Target Company at a price of INR 12.50/- (Rupees Twelve and Fifty Paisa Only) per equity share as determined in accordance with Regulation 8 of the SEBI (SAST) Regulation 2011

Name of the Acquirer and PAC with the acquirer

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Regulation, 2011 (PAN NO. AABCJ8888M) Fast Track Finsec Private Limited

Name of the Manager to the Offer Members of the Committee of Independent Directors IDC Members relationship with the TC (Director, Equity Shares owned any other contract/ relationship), if any

JRA Infrastructure Limited ("Acquirer") Mr. Ashok Kapoor- Chairman Mr. Ashish Kumar Jain - Member the Board of Directors of

Trading in the Equity shares/ other securities of the TC by IDC Members IDC Member relationship with the Acquirer Equity (Director. Shares owned any other contract/ relationship), if any

IDC Members are Independent Directors on the Board of Directors of the Target Company. None of them have entered into any contract or have other relationship with the Target Company. No trading in the Equity Shares of the Target Company has been done by any of the IDC Members. None of the IDC Member are Director

Trading in the Equity Shares/ other securities of the Acquirer by IDC Members

in companies where nominees of the Acquirer are acting as Director(s) nor

in their personal capacities. Nil

have any relationship with the Acquirers IDC is of the view that Open Offer is fair Recommendation on the Open

10 11 Offer, as to whether the offer is and reasonable. fair and reasonable 12 of reasons IDC has taken into

Summary following recommendation the for making recommendation: IDC has reviewed:- a)

consideration

the Announcement ("PA") dated September 28, 2021 in connection with the Offer issued on behalf of the Acquirer, b) The

Detailed Public Announcement ("DPS") which was published on October 04,

2021 and; c) The Letter of Offer ("LoF") December 06, 2021 Based on the review of PA, DPS and LoF, the IDC is of the opinion that the Offer Price of INR 12.50/-(Rupees Twelve and Fifty Paisa Only) Per Equity Share

offered by the Acquirer is in line with the provisions of SEBI (SAST) Regulation, justified. **Details of Independent Advisors** None

and prima facie appears to be 13 14 Any other matter(s) to be None highlighted

To the best of our knowledge and belief, after making proper enquiry, the information contained in or accompanying this statement is, in all material respect, true and correct and not misleading, whether by omission of any information or otherwise, and includes all the information required to be disclosed by the Target Company

under the SEBI (SAST) Regulations, 2011.

For Mrugesh Trading Limited Sd/-Ashok Kapoor Date: December 08.2021 Place: Mumbai

Chairman- IDC